

[To be published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i)]  
Government of India  
Ministry of Finance  
(Department of Revenue)

**Notification No. 76/2015-Customs (N.T.)**

New Delhi, dated the 18<sup>th</sup> August, 2015

G.S.R.....(E).— In exercise of powers conferred by clause (a) of section 81 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby makes the following regulations further to amend the Customs Baggage Declaration Regulations, 2013, namely:-

1. (1) These regulations may be called the Customs Baggage Declaration (Amendment) Regulations, 2015.
  - (2) They shall come into force on the date of their publication in the Official Gazette.
2. In the Customs Baggage Declaration Regulations, 2013, in Form 1,-
  - (i) in sl. no. 10, –
    - (a) in item (vii), for the letters and figures “Rs.10,000”, the letters and figures “Rs.25,000” shall be substituted;
    - (b) after item (ix), the following item shall be inserted, namely:–

“(x) Flat Panel (LCD/LED/Plasma) Television	Yes/No”;
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  - (ii) under the heading “IMPORTANT INFORMATION”, under sub-heading “Customs Duty Free Allowance”, in the Table, in third column relating to “Duty Free Allowance”, –
    - (a) for the letters and figure “Rs.35,000”, the letters and figure “Rs.45,000” shall be substituted;
    - (b) for the figures “200,#50 and 250”, the figure “100,#25 and 125’ shall respectively be substituted.

[F.No.520/13/2013-Cus-VI]

(Anurag Sehgal)  
Under secretary to Govt. of India

*Note:- The principal regulations No. 90/2013-Customs (N.T.), dated the 29<sup>th</sup> August, 2013 were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 584(E), dated the 29<sup>th</sup> August, 2013 and last amended vide notification no 10/2014-Customs (NT), dated the 10<sup>th</sup> February, 2014 published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 82(E), dated the 10<sup>th</sup> February, 2014.*